

**CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR,
PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
07.10.2020 at 2.45 PM**

HEARING

1. Crime 78/2020 SPS
2. Crime 79/2020 ANGPS
3. Crl. Misc. 122/2020
4. Crl. Misc. 165/2020
5. Crl. Misc. 167/2020
6. PCR 139/2020

ISSUES

7. OS 314/2017
8. OS 74/2018
9. OS 288/2018
10. OS 42/2019

JC MATTERS

11. Crime 278/2020 HPS
12. Crime 281/2020 HPS
13. Crime 295/2020 HPS
14. Crime 297/2020 HPS
15. Crime 67/2020 SPS

Hosakote

Dated: -06.10.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 07.10.2020

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">HEARING</p> <ol style="list-style-type: none">1. OS 73/20072. OS 261/20133. OS 367/20134. OS 93/20155. OS 57/20166. OS 241/20167. OS 13/20178. OS 123/20199. Ex. 21/201710. Ex. 2/201911. Misc. 7/2019	<p style="text-align: center;">ISSUES</p> <ol style="list-style-type: none">12. OS 109/201713. OS 37/201814. OS 45/2019 <p style="text-align: center;">HEARING</p> <ol style="list-style-type: none">15. CrI. Misc. 194/202016. CrI. Misc. 195/2020

Hosakote
Dated: - 06.10.2020


Addl. Civil Judge & JMFC., Hosakote

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